## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2013

15.1.2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.26/BB/201 8	-	Admission	252(3)	M/s Eazzymind Animal Husbandry and Marketing India Private Limited. Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. P. PERIA SWAMY R880633620

ORDER

PCS for Petitioner is present. Registry has called for additional information.

Time granted till 24.01.2018.

Member (T)

Member (J)